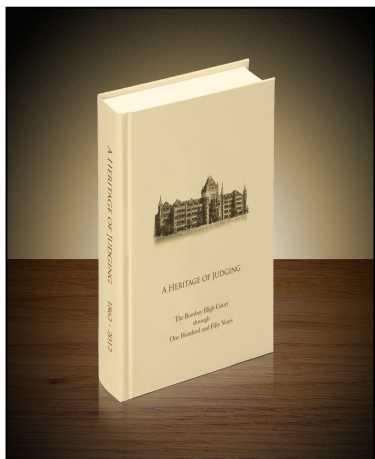


A Heritage of Judging The Bombay High Court through one hundred and fifty years



Edited by Dr. Justice Dhananjaya Chandrachud
Justice Anoop V Mohta and Justice Roshan S Dalvi

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Includes colour, B&W photographs of the Bombay High Court

The Bombay High Court was inaugurated on 14 August 1862 and completed its sesquicentennial on 14 August 2012. The High Court has Original and Appellate Jurisdiction. The functioning of the High Court commenced with seven judges. There were twelve British Chief Justices; the last British Chief Justice Sir Leonard Stone unfurled the Indian tricolour on 14 August 1947 in the Central Hall of the High Court. Mr. Justice Mahomedali Currim Chagla was the first Indian Chief Justice from 15 August 1947 until 1958. The principal seat of Bombay High Court is in Mumbai, There benches in Nagpur and Aurangabad and the High Court has another seat in the State of Goa.

On the occasion of the completion of one hundred and fifty years of the Bombay High Court, the Maharashtra Judicial Academy has published this sesquicentennial commemorative coffee table book which was released by the Prime Minister of India Dr. Manmohan Singh on 18 August 2012 in the concluding function of the sesquicentennial. The book has contributions from eminent legal personalities of India and from the legal scholars of the US. The book is well illustrated with the photographs showing the history of the Bombay High Court and contains the photographs of famous advocates and judges.

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About the Editors

Dhananjaya Y Chandrachud is judge of the Bombay High Court since 29 March 2000. He qualified with a B A in Economics (Honours) from St Stephen's College, Delhi; LL.B from University; LL.M from Harvard Law School and Doctor of Juridical Sciences(SJD) from Harvard Law School. Additional Solicitor General of India 1998-2000. Designated as Senior Advocate in 1998. Taught international law at Oklahoma University, USA, 1983. Visiting Professor, University of Bombay 1988-97. Delivered addresses at Harvard Law School, Yale Law School and Australian National University, Speaker in conferences of UNCHR, UNEP, ILO, ABD and World Bank. Member of Steering Committee of Asian Judges Network on the Environment. Ex-officio Director of Maharashtra Judicial Academy.

Anoop V Mohta is judge of Bombay High Court since 14 November 2003. Enrolled as an Advocate on 12th February, 1981. Practised mainly at the High Court of Bombay, in Mumbai on both Original and Appellate Sides. Rendered services as Government Pleader and Public Prosecutor for Daman, Diu and Dadra and Nagar Haveli(U.T.) for four years. Was on the panel of Senior Counsel of the Central Government.

Roshan S Dalvi is a judge of Bombay High Court since 26 June 2005. Practiced as a counsel on the Original Side of the Bombay High Court from August 1976 and September 1989. Appointed as Judge, Bombay City and Sessions Court in September 1989. Served as Principal Judge, Family Court, Mumbai from July to December 2004.

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